

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2861

ANSWERED ON:18.08.2011

SUPPLY OF PNG

Chauhan Shri Sanjay Singh;Owaisi Shri Asaduddin

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has formulated any scheme to supply Piped Natural Gas (PNG) to various metropolitan cities of Uttar Pradesh and twin cities of Hyderabad;

(b) if so, the details thereof;

(c) whether any joint venture has been finalized for supply of PNG in these areas;

(d) if so, the details thereof; and

(e) if not, the steps taken or being taken for early supply of PNG in these areas?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

(a) & (b): Government has enacted 'Petroleum and Natural Gas Regulatory Board (PNGRB) Act, 2006', which, inter alia, provides that authorization to undertake City Gas Distribution projects (CGD), which supply PNG, will be granted by PNGRB. PNGRB has envisaged a rollout plan for CGD network in more than 300 cities, including various Geographical Areas in Uttar Pradesh. Bhagyanagar Gas Ltd. has already been authorized to undertake CGD project in the twin cities of Hyderabad & Secundrabad.

(c) to (e): GAIL has formed the following joint ventures to implement CGD projects in Uttar Pradesh and Andhra Pradesh-

State Geographical Area (GA) Authorized entity

Uttar Pradesh Kanpur & Bareilly Central UP Gas Limited (CUGL)

Agra Green Gas Limited

Firozabad (including GAIL Gas Limited#
Taj trapezium)

Meeru GAIL Gas Limited#

Gautam Buddh Nagar
(Noida, Greater
Noida) & Ghaziabad

Andhra Pradesh Hyderabad & Secundrabad Bhagyanagar Gas Limited

GAIL Gas Ltd. is a 100% subsidiary of GAIL